

Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No 112/KB/2017
(C.P.No 975/2016)
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 10.30 A.M

| Name of the Company | | Navya Minerals Pvt Ltd & Ors. | |
|---------------------|--|-------------------------------|---------------------|
| Under Section | | 391(2), 394 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. SAILENDRA TAWARI) - Petitioner *[Signature]*
2. N. BERLIA) *29.8.17*
1. TAPAS KR. DAS) RD (ER)
Assistant Director MCA *29/8/2017*

O R D E R

Ld. Lawyer on behalf of the petitioner is present. From the side of the Central Government, Assistant Director from the office of the Regional Director, MCA is present. He has filed a written objection with a copy to the petitioner. Petitioner prayed for some time to deal with the written objection and to file a reply. Heard; prayer is allowed. The petitioner is allowed 14 days' time to file his reply, if any, with a copy to the Central Government.

Fixed on 22.09.2017 for orders.

Sd/-
MANORAMA KUMARI
MEMBER(J)